

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4578

ANSWERED ON:20.12.2012

PAYMENT OF PROFESSIONAL CHARGES TO INSTITUTIONS ORGANISATIONS

Owaisi Shri Asaduddin

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) Whether the Government is paying professional charges to institutions/organisations to undertake purposeful studies on the problems being faced by the minorities in the country;
- (b) if so, the professional charges paid by the Government to such institutions/organisations during each of the last three years and the current year, year and institution-wise;
- (c) whether these institutions/organisations have submitted their reports/recommendations to the Government in regard to monitor/evaluation of development schemes including publicity relating to minorities in the country;
- (d) if so, the details thereof; and
- (e) the benefits derived by the Government in implementation and monitoring of minority related schemes out of these reports?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

- (a) Ministry of Minority Affairs under the Central Sector Scheme of "Research/Studies, Monitoring and Evaluation of Development Schemes including Publicity" provides professional charges to those institutions/organizations which have the expertise and are willing to undertake purposeful studies on the problems and requirement of minorities including baseline surveys/surveys and also carrying out concurrent monitoring on the implementation of various schemes undertaken for minorities.
- (b) to (d) The year-wise and institution wise professional charges paid during last three years and current year and details of status of submission of reports are at Annexure.
- (e) Recommendations of these reports have been duly considered for restructuring of Multi-sectoral Development Programme and simplification of procedures for application under Scholarship Schemes.